

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 606
TO BE ANSWERED ON 23-07-2015

Landless BPL Families

606. SHRI C.R. PATIL:
SHRI ELUMALAI V.:
SHRI BHAGWANTH KHUBA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the achievements made in the country with regard to land reforms, State-wise;
- (b) whether there is any plan to distribute lands/allot houses to the landless people/farmers belonging to SC/ST/OBC and Below Poverty Line in various States;
- (c) if so, the details of the land distributed/houses allotted during each of the last three years and the current year, State-wise;
- (d) whether many States have not submitted any proposal to Government for the above-mentioned purpose; and
- (e) whether the Government have any monitoring mechanism to supervise and guide the land reform works done by the State Governments and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a to e): Land and its management falls within the legislative and administrative jurisdiction of the respective States as provided under Entry No.18 of List II (State List) of the Seventh Schedule to the Constitution. The role of the Central Government in the field of land reforms is only of an advisory and coordinating nature. As per information received from the States/UTs, an area of 68.45 lakh acres has been declared surplus, of which 61.48 lakh acres area has been taken possession of and 50.94 lakh acres area has been distributed to 57.25 lakh beneficiaries. Out of the total 50.94 lakh acres area distributed, 19.04 lakh acres. 7.83 acres area and 24.06 lakh acres area have been distributed to SCs, STs and other beneficiaries respectively. The State Governments/UT Administrations have been requested from time to time for effective implementation of land reforms programmes/schemes including distribution of surplus land. State-wise details are annexed.

Annexure referred to in reply to part (a to e) of Lok Sabha Unstarred Question No. 606 for answer on 23.07.2015

SI. NO	STATES/ UTS	AREA DECLARED SURPLUS	AREA TAKEN POSSESSION	AREA DISTRIBUTED TO INDIVIDUAL BENEFICIARIES (8 + 10 + 12)	TOTAL NO. OF BENEFICIARIES (7 + 9 + 11)	SC/ST BENEFICIARIES				OTHER BENEFICIARIES	
						SC BENEFICIARIES		ST BENEFICIARIES		NO.	AREA
						NO.	AREA	NO.	AREA		
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh***	791638	643948	561717	466803	198869	224285	71757	107796	196177	229636
2	Assam	613405	575337	545875	445862	43723	86069	42365	58986	359774	400820
3	Bihar	523504	431310	353358	461136	271437	202892	41973	34156	147726	116310
4	Chhattisgarh	75081	72183	60681	27452	6057	10367	9608	29047	11787	21267
5	Gujarat	237547	181410	163050	37219	16682	101186	16045	35638	4492	26226
6	Haryana	105783	101932	101166	29351	12687	43672	0	0	16664	57494
7	Himachal Pradesh	316556	304895	6167	6259	3912	2727	329	245	2018	3195
8	Jammu & Kashmir	8836	0	0	0	0	0	0	0	0	0
9	Jharkhand*	0	0	860	1316	487	310	328	277	501	273
10	Karnataka	174087	166793	235458	57667	33518	130735	4084	16642	20065	88081
11	Kerala	133399	100017	70833	168841	61267	24561	10325	7870	97249	38402
12	Madhya Pradesh	223264	190449	134202	47061	16046	38911	18385	51315	12630	43976
13	Maharashtra**	725078	670815	634158	139755	41039	158810	29998	100436	68718	374912
14	Manipur	1830	1685	1682	1258	82	128	70	97	1106	1457
15	Odisha	184713	175066	160633	143474	49081	51317	53208	66462	41185	42854
16	Punjab	144999	104315	98691	28334	11621	42247	0	0	16713	56444
17	Rajasthan	592927	564464	453531	77655	26496	135383	11361	48131	39798	270017
18	Tamil Nadu	208442	200312	190703	150905	66485	71383	240	322	84180	118998
19	Tripura	1995	1994	1599	1424	256	218	359	448	809	933
20	Uttar Pradesh	371323	343047	267248	305394	209225	185419	525	998	95644	80831
21	West Bengal	1407927	1317214	1051731	3126527	1147354	393009	552369	224731	1426804	433991
22	D&N Haveli	0	0	0	0	0	0	0	0	0	0
23	Delhi	1132	394	394	654	495	277	0	0	159	117
24	Pudducherry	2326	1286	1070	1464	858	640	0	0	606	430
TOTAL OF LAND IN ACRES		6845792	6148866	5094807	5725811	2217677	1904546	863329	783597	2644805	2406664

*The figure does not tally with the difference of columns 6 and 8 as Govt. of Jharkhand has indicated only area distributed and has not indicated area declared surplus.

** The figure does not tally with the difference of figures of columns (3) and (4) as some States/UTs i.e. Maharashtra and Delhi have indicated only the number of pending returns.

*** Figures for Andhra Pradesh include the figures for Telangana